

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 15<sup>th</sup> November, 2017

No.HC.VII-111/2017/ 5668 /A. Sri Bijoy Kr. Basumatary, Process Server (Jarikarak), Office of the District & Sessions Judge, Morigoan is transferred as Process Server (Jarikarak) in the Office of the District & Sessions Judge, Goalpara, vice Sri Narayan Deka transferred.

Shri Basumatary will join at his new place of posting immediately.

No.HC.VII-111/2017/ 5669 /A. Shri Narayan Deka, Process Server (Jarikarak), Office of the District & Sessions Judge, Goalpara is transferred as Process Server (Jarikarak) in the office of the District & Sessions Judge, Morigoan, vice Sri Bijoy Kr. Basumatary transferred.

Shri Deka will join at his new place of posting immediately.

**(N.B. The seniority of Shri Bijoy Kr. Basumatary and Shri Narayan Deka will be decided by the District & Sessions Judge, Morigaon and the District & Sessions Judge, Goalpara respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfer are made on their request.)**

By Order,  
Sd/-M.K. Kalita  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-111/2017/ 5670-5681 /A

dated:15.11.2017

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District & Sessions Judge, Goalpara. He is requested to release Shri Narayan Deka in order to enable him to join at his new place of posting immediately.
4. The District & Sessions Judge, Morigaon. He is requested to release Shri Bijoy Kr. Basumatary in order to enable him to join at his new place of posting immediately.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

***Contd.....***

6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
9. ✓ The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court website.
10. The CA to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judl.)/ Registrar (Esstt.), Gauhati High Court, Guwahati.
11. Sri Bijoy Kr. Basumatary, Process Server (Jarikarak), Office of the District & Sessions Judge, Morigoan.
12. Shri Narayan Deka, Process Server (Jarikarak), Office of the District & Sessions Judge, Goalpara.

  
**REGISTRAR (VIGILANCE)**

15/11/16

15/11/17